

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : State Bank of India  
Vs  
Summer India Textiles Mills Pvt Ltd

**MAIN PETITION NUMBER** : CP/515/IB/2017

**(IA/MA) APPLICATION NUMBERS**  
IA(IBC)/1003(CHE)2024

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**ORDER**

Present: Ld. Counsel Ms. Manjula Devi for the Applicant.

This application has been filed to take on record the 20<sup>th</sup> progress report for the quarter ended 31.03.2024.

Liquidator is directed to expedite the liquidation process and conclude the liquidation process within the extended time. It is made clear that no further extension will be granted.

Report is taken on record, subject to all just exceptions.

IA/(IBC)/1003(CHE)/2024 is accordingly **disposed of**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)